

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT
LOK SABHA
UNSTARRED QUESTION NO. 3864**

TO BE ANSWERED ON FRIDAY, 11TH AUGUST, 2023

Disability Column in Nomination Form

3864. Shri Syed Imtiaz Jaleel:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that the Election Commission of India and the State Election Commission don't seek the details of the disability of a person filing their nomination;
- (b) if so, the details thereof;
- (c) whether the Government has urged the ECI to consider including the column on disability in the nomination form, if so, the details thereof; and
- (d) the number of disabled people who filed for nomination in the last general election, State-wise?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF LAW AND JUSTICE;
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) and (b): The Election Commission of India has informed that there is no such column in the Nomination paper and Affidavit in form 26 seeking information about disability of a person filing nomination.

(c): No sir.

(d): Does not arise, in view of (a) and (b) above.
